

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 29

Dated Guwahati, the 21st May, 2024

In partial modification of this Registry's earlier Notification No. 99 dated 4th August, 2023, the Gauhati High Court has been pleased to reconstitute the Panel of Arbitrators in the following manner:-

Former Hon'ble Judges of Supreme Court of India	
1.	Hon'ble Mr. Justice Adarsh Kumar Goel
2.	Hon'ble Mr. Justice Abhay Manohar Sapre
3.	Hon'ble Mr. Justice Amitava Roy
4.	Hon'ble Mr. Justice Deepak Gupta
5.	Hon'ble Mr. Justice Ajay Rastogi
6.	Hon'ble Mr. Justice Dinesh Maheshwari
Former Hon'ble Judges of the Gauhati High Court	
7.	Hon'ble Mr. Justice H. N. Sarma
8.	Hon'ble Mr. Justice P.K. Musahary
9.	Hon'ble Mr. Justice C. R. Sarma
Retired District & Sessions Judges of Assam	
10.	Sri Mrinmoy Kumar Bhattacharjee
11.	Sri Pradip Kumar Das
12.	Sri Mahmud Ahmed
13.	Smt. Chaya Rani Goswami
14.	Sri Susil Kumar Sarma (With effect from 06-12-2024)
Retired District & Sessions Judge of Nagaland	
15.	Sri Khape Koza
Retired District & Sessions Judge of Mizoram	
16.	Sri R. Thanga
Technical Experts	
17.	Sri Ajoy Chandra Bordoloi, Retd. Commissioner & Special Secretary, PWD, Govt. of Assam.
18.	Sri (Er.) Jadav Goswami, Surveyor, Valuer, Loss Assessor.
19.	Sri Bani Kanta Das, Advocate and Former Chief Engineer and Secretary to the Govt. of Assam, PWD.

Sri Susil Kumar Sarma, Retired District Judge, Assam has been empanelled as an Arbitrator, subject to completion of his tenure as Member, State Consumer Disputes Redressal Commission, Assam i.e. after 05-12-2024.

This notification will come into force with immediate effect.

By Order,

Sd./- Shri Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No. HC. III-07/2023/2011-2045/G, Dated Guwahati, the 21st May, 2024.

Copy to:

1. Hon'ble Mr. Justice Adarsh Kumar Goel, Former Judge, Supreme Court of India, C-2/24, Ground Floor, Safdarjung Development Area, Near Hauz Khas, New Delhi – 110 016.
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2. Hon'ble Mr. Justice Abhay Manohar Sapre, Former Judge, Supreme Court of India, 704, Tower 10, Commonwealth Games Village, Club House Road, New Delhi 110009.
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3. Hon'ble Mr. Justice Amitava Roy, Former Judge, Supreme Court of India, J-1930, 2nd Floor, Chittaranjan Park, New Delhi- 110 019.
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4. Hon'ble Mr. Justice Deepak Gupta, Former Judge, Supreme Court of India, D-1/48, Second Floor, Vasant Vihar, New Delhi – 110 057.
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6. Hon'ble Mr. Justice Dinesh Maheshwari, Former Judge, Supreme Court of India, 3, Janpath, New Delhi- 110001.
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7. Hon'ble Mr. Justice H.N. Sarma, Former Judge, Gauhati High Court, House No.- 26, Bye lane no.-2, K.K. Road, Chenikuthi Hill Side, P.O- Uzanbazar, Guwahati - 781003.
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8. Hon'ble Mr. Justice P.K. Musahary, Former Judge, Gauhati High Court 23 Milanpur, P.P Road, Rehabari, Guwahati.
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9. Hon'ble Mr. Justice C.R. Sarma, Former Judge, Gauhati High Court, House No.16, R.G. Baruah Road, Sreenagar, Bye Lane No.6, Guwahati -781005.
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10. Sri Mrinmoy Kumar Bhattacharjee, Retired District & Sessions Judge, Assam, Flat No. 5C, Protech Harkanan, Ganesh Mandir Path, Noonmati, Near Noonmati Ganesh Mandir, Guwahati – 781020.
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11. Sri Pradip Kumar Das, Retd. District & Sessions Judge, Borpara, Pahartoli, Near HariMandir, P.O.-Bongaigaon, District- Bongaigaon, Assam-783380.
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12. Sri Mahmud Ahmed, Retd. District & Sessions Judge, 2-4E, Block-2, Nescon Imperial Apartment, Bhetapara, Guwahati-28.
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13. Smt. Chaya Rani Goswami, Retd. District & Sessions Judge, House No.13, Bye Lane No.3, Tarun Nagar, PO- Dispur, Guwahati- 781005.
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14. Sri Susil Kumar Sarma, Retired District Judge , Assam, House No. 12, Near Holy Child School, Krishna Nagar, Chandmari, Guwahati-781 003
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17. Sri Ajoy Chandra Bordoloi, Retd. Commissioner & Special Secretary, PWD, Govt. of Assam, House No. 28, Dr. Zakir Hussain Road, Sarumotoria, Guwahati-781 036.
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18. Sri (Er.) Jadav Goswami, Surveyor, Valuer, Loss Assessor, H.No. 13, Udayachal Path, Christian Basti, Guwahati, PIN 781 005.
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19. Sri Bani Kanta Das, Advocate and Former Chief Engineer and Secretary to the Govt. of Assam, PWD, House No. 33, Kundil Nagar, Basistha Chariali, PO & PS: Basistha, Guwahati-781 029, Dist.: Kamrup (M), Assam.
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20. The Registrar (Vigilance/ Administration/ Judicial/ Establishment), Gauhati High Court, Guwahati.
21. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
22. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
23. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
24. The President / Secretary General, Gauhati High Court Bar Association.
25. The President / General Secretary, Gauhati High Court Advocates' Association.
26. The Joint Registrar (_____), Gauhati High Court, Guwahati.
27. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
28. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
29. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
30. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
31. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
32. The Administrative Officer (Judicial), _____, Section, Gauhati High Court, Guwahati.
33. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
34. C.A. to Registrar General, Gauhati High Court, Guwahati.
35. The Notice Boards, Gauhati High Court, Guwahati.


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21-05-24